

Name of the corporate debtor: Datta Krupa Roller Flour Mill Private Limited;

CIN: U01119MH2005PTC245062

Date of commencement of liquidation: 19.07.2024

List of stakeholders as on 18.10.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

S. No.	Name of the Creditor	Details of claims received		Summary of claims Admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	Amount covered by guarantee	% voting share in SCC					
1	ICICI Bank Limited	14.08.2024	18,97,077.7	18,97,077.7	Financial (unsecured)	NA	18,97,077.7	0.19	NA	NA	Nil	Nil	-
2	Bhartiya Fincom Private Limited	-	24,24,878	24,24,878	Financial (unsecured)	NA	24,24,878	0.25	NA	NA	Nil	Nil	The Claim submitted during the CIRP Period is verified and admitted in accordance with Regulation 30 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016